

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 19<sup>th</sup> September, 2017

**No.** HC.VII-167 (Pt.-II)/2014/ 4651 /A : Shri Yusuf Azaz, Secretary, District Legal Services Authority, Tinsukia, Assam is exempted from attending the 'Course on Impact of Forensic Reports on Judicial Decisions in a Criminal Trial', scheduled to be held on 25 – 27 Sept., 2017 at the LNJNI National Institute of Criminology and Forensic Science, Delhi.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 4652 - 4666 /A dated 19.09.2017  
Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-I)/2014/2267 – 2281/A, dated 15.05.2017)
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The District & Sessions Judge, Tinsukia. He is requested to inform the concerned officer of his District accordingly.
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Shri Yusuf Azaz, Secretary, District Legal Services Authority, Tinsukia, Assam.
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

~~AA~~ 19.9.17  
Registrar (Judicial)